

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 722  
TO BE ANSWERED ON 21<sup>ST</sup> NOVEMBER, 2016**

**PENSION SCHEME CONTRIBUTION**

**722. ADV. M. UDHAYAKUMAR:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to come out with a definition for the term new employee for pension scheme contribution in a bid to create more formal sector jobs;**
- (b) if so, the details thereof;**
- (c) whether the payment of the EPF contribution will be in the form of reimbursements to employers, if so, the details thereof; and**
- (d) whether the scheme will be applicable for the new employees earning Rs.15,000/- a month, who have worked for 240 days during a year in an establishment and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) to (d): A new Scheme “Pradhan Mantri Rojgar Protsahan Yojana” has been announced in the Budget for 2016-17 with the objective of promoting employment generation and an allocation of Rs. 1000 crores has been made. The scheme is being implemented by the Ministry of Labour and Employment in 2016-17.**

**The PMRPY scheme is targeted for workers earning wages upto Rs. 15,000/- per month. For the purpose of the scheme, a new employee is one who has not been working elsewhere on a regular basis prior to 1<sup>st</sup> April, 2016 and has a new Aadhaar seeded Universal Account Number (UAN) on or after 01.04.2016. Under the scheme employers would be provided an incentive for enhancing employment where the 8.33% EPS contribution made by the employer will be paid by Government of India in respect of new employment from August, 2016 onwards.**

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